

ORISSA HIGH COURT

FILING REPORT AS ON :27/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/49266/2025	SULEKHA JENA VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// ()	
2	D-ARBA/49272/2025	SWAPNA MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// ()	
3	D-ARBA/49276/2025	SWAPNA MOHANTY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// ()	
4	D-BLAPL/36792/2025	KUNU @ RUDRA MADHAB MAHARANA VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH /424 /2025 ()	
5	D-BLAPL/36805/2025	SUDHIR MAJHI @ HALIA VS STATE OF ODISHA	MD. GOLAM MADANI VS	PIRAHAT P.S /102 /2024 ()	
6	D-BLAPL/36806/2025	ARUN LIMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /144 /2025 ()	AOR20220001631C202500328
7	D-BLAPL/36808/2025	BISWAJIT NAMO @ BISU MAMO @ BISU MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MALKANGIRI /524 /2024 ()	
8	D-BLAPL/36810/2025	BISWAJIT BEHERA @ BAPU VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAGIRI P.S. /745 /2025 ()	AOR20220003722C202500248
9	D-BLAPL/36811/2025	JAYANTA NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	DHENKANAL SADAR /814 /2024 ()	
10	D-BLAPL/36813/2025	JINU ADHIKARI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /725 /2025 ()	
11	D-BLAPL/36814/2025	DILLIP KHARSEL VS STATE OF ODISHA	ASHOK KUMAR DAS VS	TITILAGARH /376 /2025 ()	

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12	D-BLAPL/36821/2025	SAHIL BEG VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /407 /2025 () //	
13	D-BLAPL/36822/2025	SEKH SAHIDUL ALLI VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	ROURKELA CYBER P.S. /17 /2025 () //	AOR20220000085C202500014
14	D-BLAPL/36824/2025	BILATI @ SURYAKANTA NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /758 /2025 () //	
15	D-BLAPL/36827/2025	KISHAN BAGH VS STATE OF ODISHA	SK. ZAFARULLA VS	KORAPUT TOWN /291 /2023 () //	
16	D-BLAPL/36828/2025	NIRANJAN SAHOO VS STATE OF ODISHA	AMLAN MOHANTY VS	DHUSURI /489 /2025 () //	
17	D-BLAPL/36829/2025	AKULA SETHI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KABISURYANAGAR /444 /2022 () //	
18	D-BLAPL/36830/2025	KSHIROD NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL TOWN /274 /2025 () //	
19	D-BLAPL/36831/2025	PANDAB CHARAN NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAUNISUNI /162 /2025 () //	
20	D-BLAPL/36832/2025	LOKANATH MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 () //	
21	D-BLAPL/36833/2025	KALI CHARAN MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	//0 () //	
22	D-BLAPL/36835/2025	PAPUNI JENA @ PRAKASH @ GAURA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BASELI SAHI PS /190 /2025 () //	
23	D-BLAPL/36838/2025	HARISH CHANDRA MOHAPATRA	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /37 /2025	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
24	D-BLAPL/36840/2025	DEEPAK MUKHI	MAHES DAS	SARANGADA /187 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36845/2025	NAJURU MULA	MAHES DAS	KOTOAGARH /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36846/2025	AJU @ PRAMOD PATRA	BHABANI SHANKAR DASPARIDA	BAISINGA /557 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36851/2025	SAGAR SETHI @ BABU	ANIRUDHA DAS	DHENKANAL SADAR /378 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36853/2025	RANJAN KUMAR BEHERA	DHANANJAYA MUND	KISHORENAGAR (ANUGUL) /318 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36854/2025	DIPANKAR MALI	PRASANTA KUMAR NANDA	KALIMELA /43 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36860/2025	MANOJ VISHWKARMA	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202500094
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36862/2025	RAMA KOPE	MANGU NANDY	MALKANGIRI /488 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36864/2025	BINOD KUMBHAR	PRASANTA KUMAR ROUTRAY	BHATILI /275 /2025	AOD20240000391C202500095
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36866/2025	SOUMYA @ SOUMYA RANJAN BEHERA	KSHIROD KUMAR ROUT	PHIRINGIA /238 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36869/2025	BASISTHA PRADHAN	NIRANJAN PANDA	BARGARH /170 /2025	
		VS	VS	()	

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35	D-BLAPL/36871/2025	STATE OF ODISHA DEEPAK DORA VS	NIRANJAN PANDA VS	// BARGARH /170 /2025 ()	
36	D-BLAPL/36872/2025	STATE OF ODISHA LITUN @ SANTANU PATRA VS	PRASANTA KUMAR ROUTRAY VS	// TALCHER TOWN /619 /2024 ()	AOD20240000391C202500097
37	D-BLAPL/36873/2025	STATE OF ODISHA SHIVANI KUMARI VS	BIBHUTI RANJAN MOHANTY VS	// G.R.P.S. /106 /2025 ()	
38	D-BLAPL/36875/2025	STATE OF ODISHA SAROJ PANDA VS	SAMVIT MOHANTY VS	// KEONJHAR TOWN /841 /2025 ()	
39	D-BLAPL/36877/2025	STATE OF ODISHA ANTARYAMI KHUNTIA VS	SURYAKANTA DWIBEDI VS	// CHAKAPADA PS /115 /2025 ()	
40	D-BLAPL/36881/2025	STATE OF ODISHA NIMU SOREN VS	SURYAKANTA DWIBEDI VS	// RAIRANGPUR (RURAL) /111 /2025 ()	
41	D-CMP/49207/2025	STATE OF ODISHA LAXMI MALLIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()	
42	D-CMP/49225/2025	SARASWATI PANIGRAHI SAMBHUNATH SAHU VS	SARAT CHANDRA MEKAP VS	// // ()	
43	D-CMP/49249/2025	NABAKANTA BISWAL V.V.SUBHADRA VS	P. V. BALAKRISHNA VS	// // ()	
44	D-CMP/49260/2025	BANDARU LAKSHMI KOSHALESWAR KHILAR VS	AMIT PRASAD BOSE VS	// // ()	
45	D-CMP/49268/2025	SATYA NARAYAN BEHERA LEJAMUDHIN SAHA VS	GYANENDRA CHANDRA SWAIN VS	// // ()	
		SK.TAHER MAHAMMAD		//	

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46	D-CMP/49278/2025	SRADHAKARA SAHOO VS SUKADEB SAHOO	HRUDANANDA MOHAPATRA VS	// () //	
47	D-CONTC/49194/2025	PRABIR KUMAR BRAHMA VS ARINDAM DAKUA, DIRECTOR MUNICIPAL ADMINISTRATION AND EX- OFFICIO, ADDITIONAL SECRETARY HOUSING AND	ADV VS	// ()	AOR20220001207C202500121
48	D-CONTC/49198/2025	NARAYAN MAHALIK VS ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// ()	AOD20250000180C202500219
49	D-CONTC/49199/2025	SIDDHARTHA MOHANTY VS SHALINI PANDIT, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20250000180C202500218
50	D-CONTC/49226/2025	PURNACHANDRA NAIK VS SURESH KUMAR VASHISHTH, COMMISSIONER CUM SECRETARY FISHRIES AND ANIMAL HUSBANDRY DEPTT.	ADV VS	// ()	AOD20240000333C202500100
51	D-CONTC/49231/2025	NIHARIKA JAGADEV VS DIPAK KUMAR PARHI, DEO, PURI	ADV. VS	// ()	
52	D-CONTC/49238/2025	ARABINDA TRIPATHY VS NIYATI PATTANAIAK, IAS	AJAYA KUMAR TRIPATHY VS	// ()	
53	D-CONTC/49245/2025	RAMESWAR PANIGRAHY VS MANOJ KUMAR PADHY, DIRECTOR, TEACHER EDUCATION AND SCERT, BBSR, KHORDHA	AJAYA KUMAR TRIPATHY VS	// ()	
54	D-CONTC/49250/2025	BHASKAR BEHERA VS DIPAK KUMAR PARHI, DISTRICT PROJECT OFFICER, SAMAGRA SHIKSHA, PURI	ADV. VS	// ()	
55	D-CONTC/49251/2025	BISWAMBAR DAS VS ABDAAL M. AKHTAR, COLLECTOR, ANGUL	ADV. VS	// ()	
56	D-CONTC/49270/2025	LAXMIPRIYA DALEI VS VIVEKANAND SHARMA, SUPERINTENDENT OF POLICE, KHURDA	KABIRAJ PRADHAN VS	// ()	
57	D-CONTC/49275/2025	DR. SARAT KUMAR ROUT	ADV.	//	

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		VS	VS	()	
58	D-CRLA/36800/2025	KANHU CHARAN MALLICK,REGISTRAR,RAVENSHAW UNIVERSITY,CUTTACK		//	
		RAJA KUMAR	GOURI KUMAR RATH	TURUMUNGA /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLA/36802/2025	ABINASH CHANDRA MUND @ ABINASH CH. MUND	DILLIP KUMAR MOHANTY	BHAWANIPATNA TOWN /115 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/36804/2025	LALIT KUMAR SAHU	SUSANTA KUMAR TRIPATHY	KEGAON /90 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/36870/2025	NABIN DHARUA	BIJAYA KUMAR RAGADA	JUJUMURA /134 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMA/36863/2025	PRAVAKAR KARAN	DHANOJ KUMAR SAHOO	BHUBANESWAR VIGILANCE /8 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/36795/2025	ABAKASH BEHERA	SRINIVAS MOHANTY	//	AOR20240000732C202500056
		VS	VS	()	
		SARASWATI DAS @ BEHERA		//	
64	D-CRLMC/36797/2025	RAJAT SAHU	BIBHUTI BHUSHAN KUMBHAR	//	AOR20230001126C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/36799/2025	JUGAL BEHERA @ KENDUIA	BIJAYA KUMAR SAHOO	ODAGAON /78 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/36807/2025	BABUNI @ BHUBANA NANDA SAHOO	CHIRANJIB ROUT	KANIHA /39 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/36815/2025	BASANTI CHOUDHURI	UMAKANTA BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/36825/2025	ANTARYAMI MOHANTY	RAGHUNATH DASMOHAPATRA	RANPUR /341 /2025	
		VS	VS	()	

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69	D-CRLMC/36826/2025	THE STATE OF ODISHA ANIL JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MAHABIROD /127 /2025 ()	
70	D-CRLMC/36834/2025	DEBENDRA SAHU@GULU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// SONEPUR /251 /2025 ()	
71	D-CRLMC/36839/2025	SAGARIKA DASH VS STATE OF ODISHA	DHANANJAYA NAYAK VS	// / /0 ()	
72	D-CRLMC/36843/2025	LALU @ MOHAN LAL KERKETTA VS THE STATE OF ODISHA	PRATAP KUMAR NAYAK VS	// LAHUNIPADA /231 /2025 ()	
73	D-CRLMC/36848/2025	SUDARSHAN PANIKA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// TUREIKELA /209 /2025 ()	
74	D-CRLMC/36856/2025	RICHO @ SSASHANKA SEKHAR SAMAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// DERABIS /84 /2011 ()	
75	D-CRLMC/36857/2025	NIHAR RANJAN DAS VS STATE OF ODISHA	SOUGAT DASH VS	// // ()	AOD20240000012C202500288
76	D-CRLMC/36858/2025	KUNJA BIHARI PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// / /0 ()	
77	D-CRLMC/36865/2025	JYOTI RANJAN PRADHAN VS STATE OF ODISHA	PRATEIK PARIJA VS	// BARI RAMCHANDRAPUR /456 /2025 ()	
78	D-CRLMC/36878/2025	BABULA HANTAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// DAMANJODI /24 /2024 ()	
79	D-CRLMC/36882/2025	DURYODHAN MOHANTY VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// TANGI (KHURDA) /255 /2020 ()	AOD20240000645C202500027

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80	D-CRLMC/36883/2025	KUMARI NAYAK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	RAMBHA (KHALLIKOTE) /571 /2025 () //	AOD20240000645C202500026
81	D-CRLMP/36793/2025	BALDEV NAG VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	// () //	AOR20230001126C202500007
82	D-CRLMP/36798/2025	BINAPANI MUDULI VS STATE OF ODISHA	SATYABHUSAN DAS VS	/ /0 () //	
83	D-CRLMP/36816/2025	MANORAMA DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 () //	
84	D-CRLMP/36817/2025	BABA GADADHAR DAS VS STATE OF ODISHA	BHOJARAJ SETH VS	/ /0 () //	
85	D-CRLMP/36847/2025	TILATAMA SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ /0 () //	
86	D-CRLREV/36809/2025	SANTOSH KUMAR BHOI VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	SUNDARGARH SADAR /131 /2023 () //	
87	D-GCRLA/36820/2025	STATE OF ODISHA VS SHUSANTA KUMAR DHALASAMANTA	PARTHA SARATHI NAYAK, A.G.A. VS	CHAULIAGANJA /29 /2016 () //	
88	D-ITA/49191/2025	PRINCIPAL COMMISSIONER OF INCOME TAX ,(CENTRAL BANGALORE) VS VS SHREE BALAJI ENGICONS PVT LTD. JHARSUGUDA	TRILOKESH KANDAPATI VS ORISSA BANK	// () //	AOD20220001916C202500016
89	D-MACA/49186/2025	MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD. VS GITARANI AICH	ORISSA BANK VS	// () //	
90	D-MATA/49190/2025	LAXMIPRIYA PADHI VS RANJAN KUMAR PANIGRAHI	MOHAMMED FARADISH VS	// () //	
91	D-RPFAM/49216/2025	ITISHREE BEHERA	BIKRAM CHANDRA GHADEI	//	

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		VS	VS	()	
92	D-RPFAM/49222/2025	BIPIN BEHERA @ KALIA SANJUKTA SAHOO	ASHWINI KUMAR DAS	//	
		VS	VS	()	
93	D-RPFAM/49233/2025	SUBRAT KUMAR SAHOO SUNIL KUMAR PARIDA	GYANA RANJAN DHAL	//	
		VS	VS	()	
94	D-RSA/49247/2025	SOUBHAGINI NAYAK RASHMI BARIK	SABITA RANJAN PATTNAIK	//	
		VS	VS	()	
95	D-STREV/49255/2025	PRADEEP KUMAR PRADHAN STATE OF ODISHA	SUNIL MISHRA,S.C (C.T)	//	AOR20220001381C202500011
		VS	VS	()	
96	D-TRP(C)/49223/2025	M/S. POOJA POWER TOOLS AND REPAIRING PIRABATI SAHU	GOKULANANDA SAHU	//	
		VS	VS	()	
97	D-WA/49183/2025	DURYODHAN @ MANOJ SAHU STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000194C202500478
		VS	VS	()	
98	D-WA/49195/2025	JHUNITA BEHERA PULIN KUMAR DASH	SOURAV DAS	//	
		VS	VS	()	
99	D-WA/49203/2025	STATE OF ODISHA MONALISA MOHAPATRA	ADWAITA PRASAD SAHOO	//	
		VS	VS	()	
100	D-WA/49210/2025	STATE OF ODISHA STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	//	LOD20240000172C202500456
		VS	VS	()	
101	D-WA/49228/2025	SANGRAM KESHARI PRUSTY STATE OF ODISHA	UMESH CHANDRA BEHURA,A.G.A	//	LOD20240000200C202500479
		VS	VS	()	
102	D-WA/49230/2025	SANTOSH KUMAR MAHARANA ODISHA STAFF SELECTION COMMISSION, BBSR	SANJIB SWAIN	//	
		VS	VS	()	

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103	D-WA/49253/2025	DEBADARSHI MISHRA STATE OF ODISHA VS	MANASH RANJAN MOHANTY,A.G.A VS	// // ()	LOD20240000194C202500479
104	D-WA/49280/2025	SANATAN DHAL STATE OF ODISHA VS	GAYATRI PATRA,A.S.C VS	// // ()	LOD20240000172C202500457
105	D-WP(C)/49172/2025	SASMITA PANDA BIKRAM KUMAR JENA VS	SURENDRA BEHERA VS	// // ()	AOR20220002611C202500008
106	D-WP(C)/49173/2025	THE PUBLIC INFORMATION OFFICER DILLIP KUMAR SAMANTARAY VS	BISWAJIT SAHOO VS	// // ()	
107	D-WP(C)/49174/2025	STATE OF ODISHA M/S GAYANARANJAN DAS, JAJPUR VS	RAMESH CHANDRA JENA VS	// // ()	
108	D-WP(C)/49175/2025 WP(C)/34083/2025	JOINT COMMISSIONER OF STATE TAX (APPEAL), JAJPUR M/S R.K.ROUT, CUTTACK VS	SITANSU MOHAN SINGH VS	// // ()	
109	D-WP(C)/49176/2025 WP(C)/34085/2025	STATE OF ODISHA BIPIN KUMAR KAR VS	SITANSU MOHAN SINGH VS	// // ()	
110	D-WP(C)/49177/2025 WP(C)/34084/2025	STATE OF ODISHA NOBEL FRANCIS VS	SITANSU MOHAN SINGH VS	// // ()	
111	D-WP(C)/49178/2025	STATE OF ODISHA BIGHNA MEHER VS	ASHIS KUMAR MISHRA VS	// // ()	
112	D-WP(C)/49179/2025	STATE OF ODISHA RAJ KUMAR BARIK VS	ASHIS KUMAR MISHRA VS	// // ()	
113	D-WP(C)/49180/2025	THE STATE OF ODISHA DEBARA SA VS	ASHIS KUMAR MISHRA VS	// // ()	
		THE STATE OF ODISHA		//	

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114	D-WP(C)/49181/2025	BIDYADHAR SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
115	D-WP(C)/49182/2025	MUNA KARTI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
116	D-WP(C)/49184/2025 WP(C)/34087/2025	DURGA PRASAD DASH VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	
117	D-WP(C)/49185/2025 WP(C)/34068/2025	ANANTA CHARAN JENA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
118	D-WP(C)/49187/2025 WP(C)/34148/2025	SUSIL KUMAR NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500138
119	D-WP(C)/49188/2025	SRINIBAS MALLICK VS DISTRICT JUDGE, KHURDA	SIDDHANT SARANGI VS	// 0 //	AOD20250000975C202500042
120	D-WP(C)/49189/2025 WP(C)/34091/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
121	D-WP(C)/49192/2025 WP(C)/34112/2025	MAHENDRA PRUSTY VS UCO BANK, CHOUDWAR BRANCH, CUTTACK	DEBASHISH KUMAR PANDA VS	// 0 //	
122	D-WP(C)/49193/2025 WP(C)/34103/2025	PADMANAV BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
123	D-WP(C)/49196/2025	M/S. S.J.DEVELOPERS AND HOUSING PVT.LTD.,BBSR VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, SATYANAGAR,BBSR	RAMDAS ACHARY VS	// 0 //	
124	D-WP(C)/49197/2025	JANAKI MISHRA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// 0 //	
125	D-WP(C)/49200/2025	JANAKI MISHRA	RAJU KUMAR SATPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :27/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/49201/2025	M/S THRIVENI EARTHMOVERS AND INFRA PVT LTD	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500148
		VS	VS	()	
		NATIONAL ALUMINUM COMPANY LTD (NALCO)		//	
127	D-WP(C)/49202/2025	KAUSALYA SAHOO	BIBHU PRASAD MOHANTY	//	AOD20250001071C202500025
		VS	VS	()	
		TRINATH SAHOO		//	
128	D-WP(C)/49204/2025	BISHNUPRIYA ACHARYA	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/49205/2025	MAYADHAR OJHA	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/49206/2025	TOTO PRESTRESSING SYSTEM	AFRAAZ SUHAIL	//	AOD20240000544C202500043
		VS	VS	()	
		MICRO AND SMALL ENTERPRISE FACILITATION		//	
131	D-WP(C)/49208/2025	ROHIT SETHI	PAMI RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/49209/2025	MANOHAR GOLARI	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/49211/2025	MALAYA KUMAR BAGH	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/49212/2025	LAXMI NAYAK	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/49213/2025	KAILASH BHOI	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/49214/2025	PITAMBAR KIRSANI	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/49215/2025	STATE OF ODISHA RINKULATA SAHOO VS	AMIYA KUMAR CHHATOI VS	// // 0	
138	D-WP(C)/49217/2025	STATE OF ODISHA MALATI KHOSLA VS	AMIYA KUMAR CHHATOI VS	// // 0	
139	D-WP(C)/49218/2025	STATE OF ODISHA JAYARAM SISA VS	AMIYA KUMAR CHHATOI VS	// // 0	
140	D-WP(C)/49219/2025	STATE OF ODISHA JAGU PANGI VS	AMIYA KUMAR CHHATOI VS	// // 0	
141	D-WP(C)/49220/2025 WP(C)/34129/2025	STATE OF ODISHA OJAHAT ALLI KHAN VS	MANOJA KUMAR KHUNTIA VS	// // 0	
142	D-WP(C)/49221/2025	DIRECTOR GENERAL RAILWAY PROTECTION FORCE, NEW DELHI DURYODHAN JENA VS	RANJAN KUMAR NAYAK VS	// // 0	
143	D-WP(C)/49224/2025	STATE OF ODISHA NILACHAL PRADHAN VS	RAMAKRISHAN NAIK VS	// // 0	
144	D-WP(C)/49227/2025	STATE OF ODISHA RUBI PATI VS	BIVUDATTA CHALAN VS	// // 0	
145	D-WP(C)/49229/2025	STATE OF ODISHA KAMALASAN RATH VS	GAGAN BIHARI SINGH VS	// // 0	
146	D-WP(C)/49232/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	BHABANI SANKAR DAS VS	// // 0	AOR20220001586C202500092
147	D-WP(C)/49234/2025	STATE OF ODISHA BISWAJIT SAMAL VS	NIRANJAN LENKA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/49235/2025	BANAJA BASINEE DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
149	D-WP(C)/49236/2025	RITIK MOHAPATRA VS SPECIAL OPERATION GROUP, POLICE PARED GROUND, HADGOOD ROAD, GUJURAT	PRASAN KUMAR KHUNTIA VS	// 0 //	
150	D-WP(C)/49237/2025	BENUDHAR MOHAPATRA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
151	D-WP(C)/49239/2025	KULAMANI SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
152	D-WP(C)/49240/2025	ASHOK MISHRA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //	
153	D-WP(C)/49241/2025	SUDHAKAR MUDULI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
154	D-WP(C)/49242/2025	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
155	D-WP(C)/49243/2025	BIJAYALAXMI MOHAPATRA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
156	D-WP(C)/49244/2025	KRUPASINDHU SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
157	D-WP(C)/49246/2025	SUDHIR KUMAR PANI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
158	D-WP(C)/49248/2025	DAMBARUDHAR HATI VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //	
159	D-WP(C)/49252/2025	ARUN KUMAR MOHAPATRA	RAMDAS ACHARY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/49254/2025	PRANAKRUSHNA BEHERA	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/49256/2025	NARMADA CHAUDHURI	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/49257/2025	DILLIP MAHARANA	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/49258/2025	SATYA SUNDAR SINGH	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		THE AUTHORISED OFFICER, MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD, MUMBAI			
164	D-WP(C)/49259/2025	SATYAJIT SAMAL	ASIT KUMAR JENA	//	
		VS	VS	0	
		REGIONAL MANAGER, RESERVE BANK OF INDIA, ODISHA, BBSR		//	
165	D-WP(C)/49261/2025	PRASANTA KUMAR PADHI	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/49262/2025	TARANIKANTA CHAND	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/49263/2025	RENUKA PATRA	RAJKISHORE SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/49264/2025	BABITA KUMARI KHORA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/49265/2025	ALOK PAITAL	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/34130/2025	VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/49267/2025	PRAMITA BHATRA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/49269/2025	STATE OF ODISHA M/S MAGNUM ESTATES PRIVATE LIMITED VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202500044
172	D-WP(C)/49271/2025	ADDITIONAL COMMISSIONER, GST (APPEALS) M/S REGULATED MARKET COMMITTEE VS	KAJAL SAHOO VS	// // ()	AOR20220001613C202500045
173	D-WP(C)/49273/2025	ASSESSMENT UNIT, INCOME TAX DEPARTMENT MD NAIRUL HAQUE KHAN VS	SARASWATI SENAPATI VS	// // ()	
174	D-WP(C)/49274/2025	STATE OF ODISHA K.SUGUNA VS	JANAKI KANTA MAHAPATRA VS	// // ()	
175	D-WP(C)/49277/2025	STATE OF ODISHA DR.ABHAYA KUMAR NAIK VS	SWAPNA KUMAR OJHA VS	// // ()	
176	D-WP(C)/49279/2025	UNION OF INDIA SHIVASHISH SAMANTARAY VS	SURYA PRATAP DEO VS	// // ()	AOD20250000984C202500003
177	D-WP(C)/49281/2025	PUSPA SAMAL SUDAM JHANKAR VS	DIPTI RANJAN BHOKTA VS	// // ()	
178	D-WP(C)/49282/2025	STATE OF ODISHA DIPAK RAM MUNDA VS	DIPTI RANJAN BHOKTA VS	// // ()	
179	D-WP(C)/49283/2025	STATE OF ODISHA KISHOR CHANDRA MUNDA @ KISHOR MUNDA VS	DIPTI RANJAN BHOKTA VS	// // ()	
180	D-WP(C)/49284/2025	STATE OF ODISHA KIRANLAXMI INFRA PROJECTS, BBSR VS	ARUN KUMAR PATRA VS	// // ()	
181	D-WP(C)/49285/2025	STATE OF ODISHA SUDESNA SWAIN VS	SHASHI BHUSAN JENA VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/49286/2025	SAROJ KUMAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()	
183	D-WP(C)/49287/2025	BANALATA @ BANITA BISWAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// ()	
184	D-ABLAPL/36794/2025	MOHAMMAD NISAR VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /50 /2023 ()	AOR20220000246C202500094
185	D-ABLAPL/36796/2025	SANTOSH KUMAR PATNAYAK VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	JAGANNATHA PRASAD /62 /2014 ()	AOD20240000479C202500011
186	D-ABLAPL/36801/2025	MAJHAR KHAN @ MIZAR KHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /654 /2025 ()	AOR20220001207C202500120
187	D-ABLAPL/36803/2025	SATRUGHAN MALIK VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALINGA NAGAR /428 /2025 ()	
188	D-ABLAPL/36812/2025	ALOK KUMAR DHAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /247 /2025 ()	
189	D-ABLAPL/36818/2025	ASUTOSH NANDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /563 /2025 ()	AOR20220003722C202500249
190	D-ABLAPL/36819/2025	ANUP BENTAKAR @ SANA VS STATE OF ODISHA	BINOD KUMAR HATI VS	KANTABANJI /412 /2025 ()	
191	D-ABLAPL/36823/2025	BIKRAM MOHANTY VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	// ()	
192	D-ABLAPL/36836/2025	CHHAYA KANTA NANDA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	AGARAPADA /219 /2025 ()	
193	D-ABLAPL/36837/2025	RASMI RANJAN KHANDAYATRAYA	DEVASIS PANDA	EOW,BHUBANESWAR /12 /2021	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/36841/2025	LACHHAMAN GUNTHA	DIPTI RANJAN BHOKTA	NANDAPUR /137 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/36842/2025	SUSANTA PALEI	ASUTOSH TRIPATHY	ANGUL TOWN /176 /2021	AOR20220001648C202500123
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/36844/2025	MANORANJAN MOHANTY	RAVI SHANKAR SAMAL	PARADEEP MODEL /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/36849/2025	KRUPASINDHU MALIK	BISHNU CHARAN SWAIN	BALASORE SADAR /483 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/36850/2025	SAKTIKANTA BEHERA	BISWARANJAN DALAI	SECTOR-7 /266 /2025	AOR20220003722C202500251
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-ABLAPL/36852/2025	SAPIK KHAN	SANGRAM KESHARI ROUT	MAHILA P.S. BUXIBAZAR /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-ABLAPL/36855/2025	PRASAD RANJAN SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/36859/2025	PRABHAT KUMAR MOHAPATRA @ PRAVAT MOHAPATRA	ANIRUP PRASAD BOSE	CYBER CRIME AND ECONOMIC OFFENCES, PURI /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/36861/2025	BISHNU CHARAN PRADHAN	GOPAL PRASAD JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/36867/2025	KRUSHNA CHANDRA @ KRUSHNA SAUNTA	MOHAMMED RIAZ	KASHIPUR /54 /2000	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/36868/2025	SOUMYA RANJAN PRADHAN @ BADAL	AMITAV TRIPATHY	NAYAGARH SADAR /297 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/36874/2025	STATE OF ODISHA SUBHALAXMI PANDA VS	SAMAPIKA MISHRA VS	// KEONJHAR TOWN /844 /2025 ()	
206	D-ABLAPL/36876/2025	STATE OF ODISHA SOU MYA RANJAN DALAI VS	SURYAKANTA DWIBEDI VS	// TANGI /399 /2025 ()	
207	D-ABLAPL/36879/2025	STATE OF ODISHA BABU DANDAPAT VS	SURYAKANTA DWIBEDI VS	// KAMARDA /159 /2025 ()	
208	D-ABLAPL/36880/2025	STATE OF ODISHA MANU @ MANOJ KUMAR SAHOO @ MANORANJAN SINGH VS STATE OF ODISHA	SURYAKANTA KUMAR TRIPATHY VS	// NARASINGHPUR /188 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :27/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/49266/2025 ARBA/ /	SULEKHA JENA MP	ABHISEK MOHANTY	37/2025
2	D-ARBA/49272/2025 ARBA/ /	SWAPNA MOHANTY MP	ABHISEK MOHANTY	38/2025
3	D-ARBA/49276/2025 ARBA/ /	SWAPNA MOHANTY MP	ABHISEK MOHANTY	39/2025
4	D-STREV/49255/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C (C.T)	103/2025
5	D-STREV/49255/2025 STREV/ /	STATE OF ODISHA MP	SUNIL MISHRA,S.C (C.T)	104/2025
6	D-CRLMP/36816/2025 CRLMP/ /	MANORAMA DAS MP	BHOJARAJ SETH	260/2025
7	D-CRLMP/36817/2025 CRLMP/ /	BABA GADADHAR DAS MP	BHOJARAJ SETH	261/2025
8	D-JCRLA/29146/2024 JCRLA/160/2024	KARNA BINDHANI MP	ADV	397/2025
9	D-JCRLA/12342/2025 JCRLA/41/2025	JAYASHANKAR NAIK MP	ADV.	398/2025
10	D-JCRLA/29146/2024 JCRLA/160/2024	KARNA BINDHANI MP	ADV	399/2025
11	D-JCRLA/53/2021 JCRLA/53/2021	ANUJ TANTY MP	MS. MANASI DAS	400/2025
12	D-JCRLA/53/2021 JCRLA/53/2021	ANUJ TANTY MP	MS. MANASI DAS	401/2025
13	D-TRP(C)/49223/2025 TRP(C)/ /	PIRABATI SAHU MP	GOKULANANDA SAHU	456/2025
14	D-CONTC/21389/2025 CONTC/2444/2025	MONALI ROUSTRAY MP	ATUL TRIPATHY	467/2025
15	D-CONTC/29752/2024 CONTC/5467/2024	DR.BHABAGRAHI PATRI MP	SUBHADUTTA ROUSTRAY, SUBHADUTTA ROUSTRAY	468/2025
16	D-CONTC/8180/2023 CONTC/8180/2023	BIJAYA KUMAR PARIDA MP	M/S MANAS PATI, S.KAR, S.S.PATI	469/2025
17	D-RVWPET/35452/2025 RVWPET/219/2025	PADMANAVA MEHER MP	ASWINI KUMAR DASH	488/2025
18	D-RVWPET/460/2023 RVWPET/460/2023	APURBA RANJAN TRIPATHY MP	AJIT KUMAR TRIPATHY	489/2025
19	D-RPFAM/9893/2025 RPFAM/77/2025	MANMOHAN TRIPATHY @ BAPI MP	SUJIT KUMAR BISWAL	563/2025
20	D-RPFAM/49233/2025 RPFAM/ /	SUNIL KUMAR PARIDA MP	GYANA RANJAN DHAL	564/2025
21	D-RPFAM/49233/2025 RPFAM/ /	SUNIL KUMAR PARIDA MP	GYANA RANJAN DHAL	565/2025
22	D-MATA/44575/2025 MATA/ /	DEBASHREE SAHOO MP	SUDEEP KUMAR SARANGI	674/2025
23	D-MATA/49190/2025 MATA/ /	LAXMIPRIYA PADHI MP	MOHAMMED FARADISH	675/2025
24	D-MATA/48220/2025 MATA/453/2025	LOKANATH SAHOO MP	ADITYA NARAYAN DASH	676/2025
25	D-FAO/26581/2025 FAO/331/2025	M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. MP	ASSURANCE COMPANY LTD.	1039/2025
26	D-FAO/45725/2025	MANGER(T.P.HUB), M/S. THE NEW INDIA ASSURANCE COMPANY LTD.CUTTACK	ASSURANCE COMPANY LTD.	

	FAO/508/2025	MP		1040/2025
27	D-BLAPL/23871/2025	SANJAYA ROUTA @ RAUT	JANMEJAYA KATIKIA	
	BLAPL/8219/2025	MP		1127/2025
28	D-BLAPL/4037/2024	DEEPAK KUMAR CHHOTARAY		
	BLAPL/1203/2024	MP		1128/2025
29	D-CRLREV/36809/2025	SANTOSH KUMAR BHOI	KISHORE KUMAR NAIK	
	CRLREV/ /	MP		1423/2025
30	D-CRLREV/36809/2025	SANTOSH KUMAR BHOI	KISHORE KUMAR NAIK	
	CRLREV/ /	MP		1424/2025
31	D-CRLREV/36809/2025	SANTOSH KUMAR BHOI	KISHORE KUMAR NAIK	
	CRLREV/ /	MP		1425/2025
32	D-CRLREV/34476/2025	LAXMIKANTA JENA	SHAGUN JOSHI	
	CRLREV/ /	MP		1426/2025
33	D-CRLREV/34477/2025	DEEPAK BEHERA	RUCHI RAJGARHIA	
	CRLREV/ /	MP		1427/2025
34	D-CMP/49207/2025	LAXMI MALLIK	SUBHRANSU BHUSAN MOHANTY	
	CMP/ /	MP		1952/2025
35	D-CMP/24831/2025	RAMA CHANDRA NAYAK	SRINIBAS PARIJA	
	CMP/918/2025	MP		1953/2025
36	D-CMP/49249/2025	V.V.SUBHADRA	P. V. BALAKRISHNA	
	CMP/ /	MP		1954/2025
37	D-CMP/49260/2025	KOSHALESWAR KHILAR	AMIT PRASAD BOSE	
	CMP/ /	MP		1955/2025
38	D-CMP/49268/2025	LEJAMUDHIN SAHA	GYANENDRA CHANDRA SWAIN	
	CMP/ /	MP		1956/2025
39	D-CMP/41423/2024	SRIDHAR PATTANAIK	HRUDANANDA MOHAPATRA	
	CMP/1132/2024	MP		1957/2025
40	D-ABLAPL/11032/2025	SHANAWAR QUMAR		
	ABLAPL/5788/2025	MP		2121/2025
41	D-ABLAPL/31736/2025	NAUN @ NARAYAN SETHY		
	ABLAPL/12075/2025	MP		2122/2025
42	D-ABLAPL/17766/2025	RASHMI RANJAN MALLICK @ RASHMI RANJAN MALLIK		
	ABLAPL/7154/2025	MP		2123/2025
43	D-ABLAPL/18261/2025	PRANITA PRIYADARSHINI		
	ABLAPL/7462/2025	MP		2124/2025
44	D-ABLAPL/33601/2025	PAPU JENA		
	ABLAPL/13081/2025	MP		2125/2025
45	D-ABLAPL/26812/2025	SUDHANSHU SEKHAR PAL		
	ABLAPL/10454/2025	MP		2126/2025
46	D-ABLAPL/13698/2025	RAMESWAR DIGAL		
	ABLAPL/5373/2025	MP		2127/2025
47	D-ABLAPL/31654/2025	SK. MD. SAFAYAT ALI		
	ABLAPL/12390/2025	MP		2128/2025
48	D-ABLAPL/30824/2025	RAJENDRA PANDA		
	ABLAPL/11892/2025	MP		2129/2025
49	D-MACA/49186/2025	MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO. LTD., DELHI	PRANANCO KUMAR ABINASH	
	MACA/ /	MP		2738/2025
50	D-MACA/45597/2025	NEW INDIA ASSURANCE CO.LTD., DELHI	SOMNATH ROY	
	MACA/ /	MP		2739/2025
51	D-MACA/45016/2025	R.M., NEW INDIA ASSURANCE CO.LTD., DELHI	SRIRAM ALI KHAN	
	MACA/ /	MP		2740/2025
52	D-MACA/140/2023	SRIRAM GENERAL INSURANCE COMPANY LTD	ADITI ALI KHAN	
	MACA/140/2023	MP		2741/2025
53	D-CRLA/514/2021	PADMNA KAWASI	PUSPAMITRA MOHAPATRA, ABHAS MOHANTY, P.PATNAIK, J.SAHO	
	CRLA/514/2021	MP		3271/2025
54	D-CRLA/12746/2024	SUSANTA NAIK	DIGAMBAR SETHI	
	CRLA/432/2024	MP		3272/2025
55	D-CRLA/36802/2025	ABINASH CHANDRA MUND @ ABINASH CHANDRA MUND	SUSANTA KUMAR MOHANTY	
	CRLA/ /	MP		3273/2025
56	D-CRLA/36802/2025	ABINASH CHANDRA MUND @ ABINASH CHANDRA MUND	SUSANTA KUMAR MOHANTY	
	CRLA/ /	MP		3274/2025
57	D-CRLA/36804/2025	LALIT KUMAR SAHU	SUSANTA KUMAR TRIPATHY	
	CRLA/ /	MP		3275/2025

58	D-CRLA/36804/2025 CRLA/ /	LALIT KUMAR SAHU MP	SUSANTA KUMAR TRIPATHY	3276/2025
59	D-CRLA/15098/2025 CRLA/606/2025	SURATHA@ALOK PRADHAN MP	BISWAJIT RANJAN TRIPATHY,RATIKANTA MOHAPATRA, BIDYADH	3277/2025
60	D-CRLA/12928/2025 CRLA/525/2025	PARESH KUMAR BARIK@PARESH BARIK PARTHA SARATHI DAS MP		3278/2025
61	D-CRLA/1250/2023 CRLA/1250/2023	BHARAT AHIRWAR@BHARAT SINGH AHIRWAR MP	JANAKI KANTA MAHAPATRA, NIRANJAN PANDA	3279/2025
62	D-CRLA/1251/2023 CRLA/1251/2023	ARAVINDRA AHIRWAR MP	JANAKI KANTA MAHAPATRA, NIRANJAN PANDA	3280/2025
63	D-CRLA/36870/2025 CRLA/ /	NABIN DHARUA MP	BIJAYA KUMAR RAGADA	3281/2025
64	D-CRLA/36870/2025 CRLA/ /	NABIN DHARUA MP	BIJAYA KUMAR RAGADA	3282/2025
65	D-CRLMC/36795/2025 CRLMC/ /	ABAKASH BEHERA MP	SRINIVAS MOHANTY	3568/2025
66	D-CRLMC/35806/2025 CRLMC/ /	RAMAKANTA NAYAK MP	SATRUGHNA DASH(A)	3569/2025
67	D-CRLMC/36815/2025 CRLMC/ /	BASANTI CHOUDHURI MP	UMAKANTA BARIK	3570/2025
68	D-CRLMC/18360/2025 CRLMC/2364/2025	ALKA GUPTA MP	LAXMAN PRADHAN	3571/2025
69	D-CRLMC/36825/2025 CRLMC/ /	ANTARYAMI MOHANTY MP	RAGHUNATH DASMOHAPATRA	3572/2025
70	D-CRLMC/36839/2025 CRLMC/ /	SAGARIKA DASH MP	DHANANJAYA NAYAK	3573/2025
71	D-CRLMC/36843/2025 CRLMC/ /	LALU @ MOHAN LAL KERKETTA MP	PRATAP KUMAR NAYAK	3574/2025
72	D-CRLMC/34669/2025 CRLMC/4804/2025	CHINMAYA RAY MP	RAMA KRISHNA NAIK	3575/2025
73	D-CRLMC/36848/2025 CRLMC/ /	SUDARSHAN PANIKA MP	SIDDHARTH GOUTAM DAS	3576/2025
74	D-CRLMC/36857/2025 CRLMC/ /	NIHAR RANJAN DAS MP	SOUGAT DASH	3577/2025
75	D-CRLMC/36865/2025 CRLMC/ /	JYOTI RANJAN PRADHAN MP	PRATEIK PARIJA	3578/2025
76	D-CRLMC/36878/2025 CRLMC/ /	BABULA HANTAL MP	SAROJ KUMAR PADHY	3579/2025
77	D-WA/49183/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	4583/2025
78	D-WA/49183/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	4584/2025
79	D-WA/49230/2025 WA/ /	ODISHA STAFF SELECTION COMMISSION, MP	SANJIB SWAIN	4585/2025
80	D-WA/49210/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4586/2025
81	D-WA/49210/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4587/2025
82	D-WA/44020/2025 WA/ /	UMESH CHANDRA DAS MP	KUNAL KUMAR SWAIN	4588/2025
83	D-WA/49228/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4589/2025
84	D-WA/49228/2025 WA/ /	STATE OF ODISHA MP	UMESH CHANDRA BEHURA,A.G.A	4590/2025
85	D-WA/14672/2024 WA/675/2024	ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY MP		4591/2025
86	D-WA/49253/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	4592/2025
87	D-WA/49253/2025 WA/ /	STATE OF ODISHA MP	MANASH RANJAN MOHANTY,A.G.A	4593/2025
88	D-WA/49280/2025 WA/ /	STATE OF ODISHA MP	GAYATRI PATRA,A.S.C	4594/2025
89	D-WA/49280/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	

	WA/ /	MP		4595/2025
90	D-WP(C)/50931/2024 WP(C)/30963/2024	SASMITA NAYAK MP	RAKESH KUMAR SARANGI	21349/2025
91	D-WP(C)/11750/2025 WP(C)/8567/2025	GANANATH SAHU MP		21350/2025
92	D-WP(C)/48357/2025 WP(C)/33725/2025	TRUPTIBALA BEHERA MP	KSHIROD KUMAR ROUT	21351/2025
93	D-WP(C)/49184/2025 WP(C)/34087/2025	DURGA PRASAD DASH MP	ATUL TRIPATHY	21352/2025
94	D-WP(C)/48994/2025 WP(C)/34098/2025	DEBENDRA NATH MAHANA MP	BASUDEV PUJARI	21353/2025
95	D-WP(C)/49185/2025 WP(C)/34068/2025	ANANTA CHARAN JENA MP	SOUMYA RANJAN MOHANTY	21354/2025
96	D-WP(C)/48502/2025 WP(C)/33739/2025	ANURADHA MOHAPATRA MP	DIPTI RANJAN BHOKTA	21355/2025
97	D-WP(C)/48384/2025 WP(C)/33784/2025	MUKUNDA MURARI GHOSH MP	DURGA PRASANNA MISHRA	21356/2025
98	D-WP(C)/48378/2025 WP(C)/33783/2025	MUKUNDA MURARI GHOSH MP	DURGA PRASANNA MISHRA	21357/2025
99	D-WP(C)/49188/2025 WP(C)/ /	SRINIBAS MALLICK MP	SIDDHANT SARANGI	21358/2025
100	D-WP(C)/49189/2025 WP(C)/34091/2025	BIJAY KUMAR SAHOO MP	SATYAJIT MOHAPATRA (2)	21359/2025
101	D-WP(C)/49192/2025 WP(C)/34112/2025	MAHENDRA PRUSTY MP	DEBASHISH KUMAR PANDA	21360/2025
102	D-WP(C)/49193/2025 WP(C)/34103/2025	PADMANAV BEHERA MP	AMITAV TRIPATHY	21361/2025
103	D-WP(C)/49196/2025 WP(C)/ /	M/S. S.J.DEVELOPERS AND HOUSING PVT LTD MP	RANIBASA CHARY	21362/2025
104	D-WP(C)/48996/2025 WP(C)/33885/2025	SRI SRI JAGANNATH TEMPLE TRUST, SUNDA MP	ANIRUPAM NAIK	21363/2025
105	D-WP(C)/18899/2022 WP(C)/18899/2022	NITYANANDA SAHOO MP	ASHOK KUMAR DASH	21364/2025
106	D-WP(C)/49197/2025 WP(C)/ /	JANAKI MISHRA MP	RAJU KUMAR SATPATHY	21365/2025
107	D-WP(C)/49200/2025 WP(C)/ /	JANAKI MISHRA MP	RAJU KUMAR SATPATHY	21366/2025
108	D-WP(C)/49093/2025 WP(C)/ /	HI TECH EDIFICE PVT LTD MP	AFRAAZ SUHAIL	21367/2025
109	D-WP(C)/49201/2025 WP(C)/ /	M/S THRIVENI EARTHMOVERS AND INFRA MP	RAVIBOLLA CHANDRA NAYAK	21368/2025
110	D-WP(C)/23554/2024 WP(C)/14727/2024	BINITA TRIPATHY MP	SUBRATA MISHRA	21369/2025
111	D-WP(C)/23543/2024 WP(C)/14739/2024	BINITA TRIPATHY MP	SUBRATA MISHRA	21370/2025
112	D-WP(C)/49208/2025 WP(C)/ /	ROHIT SETHI MP	PAMI RATH	21371/2025
113	D-WP(C)/49204/2025 WP(C)/ /	BISHNUPRIYA ACHARYA MP	DOLAGOBINDA MOHAPATRA	21372/2025
114	D-WP(C)/49220/2025 WP(C)/34129/2025	OJAHAT ALLI KHAN MP	MANOJA KUMAR KHUNTIA	21373/2025
115	D-WP(C)/49206/2025 WP(C)/ /	TOTO PRESTRESSING SYSTEM MP	AFRAAZ SUHAIL	21374/2025
116	D-WP(C)/49224/2025 WP(C)/ /	NILACHAL PRADHAN MP	RAMAKRISHAN NAIK	21375/2025
117	D-WP(C)/42448/2025 WP(C)/30020/2025	RAMA CHANDRA ACHARYA MP		21376/2025
118	D-WP(C)/9822/2023 WP(C)/9822/2023	PRADIPTA KUMAR MOHANTY MP	RAMANATH ACHARYA	21377/2025
119	D-WP(C)/49227/2025 WP(C)/ /	RUBI PATI MP	BIVUDATTA CHALAN	21378/2025
120	D-WP(C)/49234/2025 WP(C)/ /	BISWAJIT SAMAL MP	NIRANJAN LENKA	21379/2025

121	D-WP(C)/33183/2025 WP(C)/23194/2025	SWAMI SADANANDA SARASWATI MP	HARA PRASAD RATH	21380/2025
122	D-WP(C)/33183/2025 WP(C)/23194/2025	SWAMI SADANANDA SARASWATI MP		21381/2025
123	D-WP(C)/33183/2025 WP(C)/23194/2025	SWAMI SADANANDA SARASWATI MP		21382/2025
124	D-WP(C)/49237/2025 WP(C)/ /	BENUDHAR MOHAPATRA MP	SMITA RANJAN PATNAIK	21383/2025
125	D-WP(C)/48891/2025 WP(C)/33841/2025	ISWARA BHANDARY MP	NIRANJAN PANDA	21384/2025
126	D-WP(C)/19538/2018 WP(C)/19538/2018	NIRANJAN MOHANTY MP	M/S.AJIT KUMAR TRIPATHY	21385/2025
127	D-WP(C)/49169/2025 WP(C)/ /	TANULATA NAYAK MP	BISWAJIT PASAYAT	21386/2025
128	D-WP(C)/47206/2025 WP(C)/32703/2025	PRADIPTA KUMAR BARISAL MP		21387/2025
129	D-WP(C)/49259/2025 WP(C)/ /	SATYAJIT SAMAL MP	ASIT KUMAR JENA	21388/2025
130	D-WP(C)/49261/2025 WP(C)/ /	PRASANTA KUMAR PADHI MP	AMIT PRASAD BOSE	21389/2025
131	D-WP(C)/49262/2025 WP(C)/ /	TARANIKANTA CHAND MP	AMIT PRASAD BOSE	21390/2025
132	D-WP(C)/49264/2025 WP(C)/ /	BABITA KUMARI KHORA MP	JANAKI KANTA MAHAPATRA	21391/2025
133	D-WP(C)/49265/2025 WP(C)/34130/2025	ALOK PAITAL MP	PRASANTA KUMAR SATAPATHY	21392/2025
134	D-WP(C)/477/2020 WP(C)/477/2020	BISHNU PRASAD SAHOO MP	M/S.SHIB SHANKAR MOHANTY	21393/2025
135	D-WP(C)/49267/2025 WP(C)/ /	PRAMITA BHATRA MP	JANAKI KANTA MAHAPATRA	21394/2025
136	D-WP(C)/49274/2025 WP(C)/ /	K.SUGUNA MP	JANAKI KANTA MAHAPATRA	21395/2025
137	D-WP(C)/49269/2025 WP(C)/ /	M/S MAGNUM ESTATES PRIVATE LIMITED MP	KAJAL SAHOO	21396/2025
138	D-WP(C)/49284/2025 WP(C)/ /	KIRANLAXMI INFRA PROJECTS, BBSR MP	ARUN KUMAR PATRA	21397/2025
139	D-WP(C)/49279/2025 WP(C)/ /	SHIVASHISH SAMANTARAY MP	SURYA PRATAP DEO	21398/2025
140	D-WP(C)/49285/2025 WP(C)/ /	SUDESNA SWAIN MP	SHASHI BHUSAN JENA	21399/2025
141	D-WP(C)/49287/2025 WP(C)/ /	BANALATA @ BANITA BISWAL MP	ASHOK KUMAR BEHERA	21400/2025